



Declaration of Assets and Liabilities

Year: 20.2.2-20.2.3.

I, Sachidanand kumar Son/Daughter/wife of Sri Ram Shnehi singh, aged 47 years, belonging to Stenographer & Private Secretary services and presently working as Private Secretary, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name (s) | Dependant-1 name | Dependant-2 Name | Dependa nt-3 Etc. Name |
|------------|----------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|---------------------|---------------------|------------------------------|
| (i) | Cash | 22,000=00 | Abha Kumari 16,000=00 | Abhishek Anand | | - |
| (ii) | Deposits in Banks, Financial Institutions and Non-Banking Financial Companies | SBI, BVM, Patna Total Rs.12,000=00 ICICI-10,000=00 | | | | |
| (iii) | Bonds, Debentures and Shares in companies | | | | | |
| (iv) | Other financial institutions, NSS, Policies, etc. | LIC Policy no. 1) 517712776 Rs 2,000/- p.a. 2) 513857679 Rs 1,663/- p.a. 3) 515982529 Rs 1,992/- p.a. 4) 517712776 Rs 1,983/- p.a. | LIC policy No. 517701262, Rs12,010/-p.a. | | | |
| (v) | Motor Vehicles (details of make, etc.) | Hero Honda Motorcycle BRO1BK-9782 | | | - | - |
| (v) | Jewelry (give details of weight and value | 70 gm Gold | 250 gm Gold 3,500 gm Silver | - | - | - |
| (v) | Other assets, such as value of claims/interests | | | | - | |

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*Dependent here means a person substantially dependent on the income of the employee.

14/2/23

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name (s) | Dependant-1 name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|-----------------------------------------------------------------------------------------------------------------------------|------|-------------------------------|------------------|---------------------|--------------------------|
| (i) | Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value | - | | | | |
| (ii) | Non- Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value | | 6000 Sq' Bairiya, Patna | | | |
| (iii) | Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value | | | | - | |
| (iv) | Houses/Apartments, etcSurvey/door Number (s) -Extent (Total measurement) -Current market value | | | - | | |
| (v) | Other (such as interest in property) | - | - | <u></u> | - | - |

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:
[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank/Financial Institution(s)/Department(s) | Amount outstanding as 13-02-2023 | |
|------------|------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|----------------------------------|--|
| (a) | (i) Loans from Banks | 1) SBI Bihar Vidhan Mandal personal Loan 2) SBI Gold Loan | 1) 11,00,000/- 2) 1,50,000/- | |
| | (ii) Loans from financial institutions | | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | | |
| | (b) dues to departments dealing with supply of water | | | |
| | (c) dues to departments dealing with supply of electricity | - | - | |
| | (d) dues to departments dealing with telephones | | - | |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | - | - | |
| | (f) Other dues, if any | | - | |



| (b) | (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NO ASWPK7670C | |
|-----|------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-------------|
| | (ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed] | - | |
| | (iii) Sales Tax [Only in case of proprietary business] | | |
| | (iv) Property Tax | | |

C. Personal Detail

GPF/CPF/PRAN NO.

- PTS/BLA-1207

Gender

.

(M/F)

Date of Birth

:- 19-02-1976

Class/Group

._

(A/B/C)

Cadre

._

Bihar Legislative Assembly Secretariat

(Full Name e.g. B.A.S.:- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

14/2/2

Name of Employee

: SACHIDANAND KUMAR

PLACE: PATNA

Designation

PRIVATE SECRETARY

Date: 14/02/2023

Department

: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.